

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 157 of 2011&
I.A. No. 245 of 2011**

Dated: 10th February, 2012

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Cochin Port Trust

.... Appellant (s)

Versus

Kerala State Electricity Board & Anr.

...Respondent (s)

Counsel for the Appellant(s): Mr. A.K. Jayasankaran Nambiar &
Mr. Paulose C. Abraham

Counsel for the Respondent(s): Mr. M.T. George &
Ms. Kavitha K.T. for KSEB
Mr. Ramesh Babu for R.2

ORDER

The Appellant has filed his written submissions today.

Post the matter for further hearing on **01.03.2012**. In the meantime, the learned counsel for the Respondent is directed to file the Written Submissions after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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